APPLICATION OF THE PRINCIPLE OF 'NO WORK NO WAGES' ON THE TRADE UNION WORKERS

Written Answers

- 79. SHRI B. N. BHARGAVA: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state:
- (a) how far the principle of 'no work no wages' has been applied to the trade union workers in India;
- (b) what is the position regarding this principle in other countries; and
- (c) whether Government have consulted employees and the Trade Unions regarding the working of this principle and if so, what are their views in the matter?

THE DEPUTY MINISTER OF LAB-OUR (SHRI ABID ALI): (a) It is a general principle that no wages are payable where no work has been done. But, in certain circumstances tribunals can, and do, award wages for periods of strikes and lockouts.

- (b) The position regarding this principle in other countries is briefly indicated in Chapter VIII, pages 107-110, of the Labour Bureau, Government of India, Ministry of Labour and Employment's Publication No. 44—"Industrial Awards in India"
- (c) Government have invited the views and suggestions of the Central Organisations of Employers and Workers on the implications of this principle. Replies are awaited.

## P.M'S NATIONAL RELIEF FUND

- 80. Shri B. N. BHARGAVA: Will the Prime Minister be pleased to state:
- (a) the amount in the Prime Minister's National Relief Fund as it stood on the 31st March, 1960;
- (b) how much of it has so far been spent and on what relief measures, stating the names of States where it was used; and
- (c) the balance as on the 30th November, 1960?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU): (a) The balance in the Prime Minister's National Relief Fund as on the 31st March 1960 was Rs. 2,77,171.21.

(b) During the period, 1st April 1960 to 28th November 1960, further contributions amounting to Rs. 3,97,704 46 have been received in the Fund, making the total available amount for disbursement to Rs. 6,74,875 67.

Out of this, a sum of Rs. 5,51,266.51 has been disbursed as per statement attached.

(c) The balance in the Fund as on 28th November 1960 (figures for the 30th November are not yet available) is Rs. 1,23,609 16.

## STATEMENT

List of Payments made out of the Prime Minister's National Relief Fund State-wise during the period 1st April 1960 to 28th November 1960

Rs.

## **ORISSA**

| For flood relief   |   |   |             | 1,00,000 |
|--------------------|---|---|-------------|----------|
| For fire victims   |   |   |             | 5,000    |
| For medical relief |   | • |             | 2,500    |
| TOTAL              | • | • | 1,07,500.00 |          |

## UTTAR PRADESH

| O I TAK PRADESI  |  |  |  |           |  |
|------------------|--|--|--|-----------|--|
| For flood relief |  |  |  | 75,000    |  |
| For fire victims |  |  |  | 5,000     |  |
| TOTAL            |  |  |  | 80,000.00 |  |
|                  |  |  |  |           |  |

| į | ASSAI                    |        |           |
|---|--------------------------|--------|-----------|
|   | For people who suff      | 70,000 |           |
|   | For flood relief amount) | •      | 1,250     |
| ł | amount)                  |        |           |
| ١ | TOTAL                    |        | 71,250.00 |

| 601 Written Answers   | [1 DEC.                  | 1960 ] to Questions   | 602                   |  |
|---|--------------------------|---|-----------------------|--|
| WEST BENGAL   | Rs.                      | MANIPUR   | Rs.                   |  |
| For people who suffered in the                                    | i                        | For scarcity conditions .   | 10,000.00             |  |
| Assam riots For medical relief For Child welfare                  | 52,000<br>5,000<br>5,000 | TOTAL .   | 10,000 00             |  |
| For flood relief  | 2,415.56                 | JAMMU AND KASI  | <b>IMIR</b>           |  |
| TOTAL   | 64,415 · 56              | For flood relief—earmarked  |                       |  |
| PUNJAB  |                          | money   | 1,350.19              |  |
| For flood relief  | 37,500                   | Total   | 1,350.19              |  |
| For fire victims  | 5,000                    | ·   |                       |  |
| For digging a well in a village in                                |                          |   |                       |  |
| Gurgaon District  | 2,000                    | KERALA  |                       |  |
| TOTAL   | 44,500.00                | •   |                       |  |
|   | <del></del>              | For flood relief  | . 5,000.00            |  |
| MADRAS  |                          | TOTAL   | . 5,000.00            |  |
| For flood relief  | 15,000                   |   |                       |  |
| For cyclone relief  | 10,000                   | Miscellaneous payments:   |                       |  |
| For fire victims  | 7,000                    | Earmarked amount for the fam  |                       |  |
| TOTAL   | 32,000.00                | lies of Indian policemen who lost their lives on the Ladal Border   |                       |  |
| ANDHRA PRADESI  | н                        | Earmarked amount for the planing Commission                         | n-                    |  |
| For drought relief  | 25,000                   | Amount paid in connection wi  | , <del>-</del>        |  |
| For fire victims  | 5,000                    | the Czech Philharmonic (  | )                     |  |
| TOTAL   | 30,000.00                | chestra Proceeds of white were credited to P.M's Nation Relief Fund | ch<br>nal<br>. 500·00 |  |
| DELHI STATE   |                          | TOTAL   | . 1,087.33            |  |
| For hailstorm sufferers   | 20,000                   | Office expenditure  | 556.85                |  |
| For fire victims (Jama Masjid) . For relief work among Sindhi re- | 5,000                    | TOTAL .   | . 556.85              |  |
| fugees  | 2,500<br>2,500           | GRAND TOTAL   | 5,51,266.51           |  |
| Total   | 30,000.00                | Service Company   |                       |  |
| HIMACHAL PRADES   | SH                       | SALE OF GOVERNMENT LIT<br>THE RAILWAY BOOK                          |                       |  |
| For flood relief  | 25,000.00                | 81. SHRI DEOKINANDA   | N NARA-               |  |
| TOTAL   | 25,000.00                | YAN: Will the Minister TION AND BROADCASTING b                      |                       |  |
| MYSORE  |                          | state:  | •                     |  |
| For drought relief  | 35 000.00                | (a) the amount realised   | -                     |  |
| For drought rener   | 25,000.00                | of books of Government  |                       |  |
| Total   | 25,000.00                | published by his Ministry<br>way stalls in the year 198             |                       |  |
| GUJARAT   |                          | (b) what particular type of books                                   |                       |  |
| For flood relief—earmarked money                                  | 23,606.59                | had better sale at the rails and                                    | way stations;         |  |
| •   |                          | (c) what is the ratio b   | etween the            |  |
| Total, .  | 23,606 · 59              | sale of language papers a   |                       |  |